

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 2476/2024 IN C.P. (IB)/719(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2024**

NAME OF THE PARTIES: Abhijit S Gokhale

IN THE MATTER OF
Quality Heightcon Private Limited
V/S
SQ Infrastructure Private Limited

**Section: Application under any other provisions- IBC U/s 9 of
Insolvency and Bankruptcy Code, 2016**

ORDER

IA No. 2476/2024:- Adv. Kajal Jain appeared for the Interim Resolution Professional/Applicant. The present application has been filed by Interim Resolution Professional for placing on record the report certifying constitution of Committee of Creditors. The said report is taken on record. No order is called for. With the aforesaid observation,

IA No. 2476/2024 is allowed and disposed of.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

17.05.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)